

(c) The matter is under consideration.

Importing of power generating plants

360. SHRI SATCHIDANANDA:

SHRI R. M. DESAI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal under Government's consideration to import power generating plants;

(b) if so, what is the number of such plants and countries from where these are to be imported;

(c) whether these plants are being imported by negotiations or through international tenders;

(d) whether it is also a fact that such plants are readily available with the BHEL; and

(e) whether the import of such plants would affect indigenous manufacture and also the working of the BHEL?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Proposals are received by the Government from time to time from the State Electricity Boards and other Electricity Authorities for the import of power generating plants. These imports are sought under the liberalised import policy of 1978 by floating global tenders which are considered by the Empowered Committee; by global tenders in the case of IDA financed projects and also through bilateral negotiations. Each proposal is considered on a case to case basis under the respective prescribed procedure.

(d) By and large, BHEL is in a position to meet the country's demand for power generation equipment.

(e) While considering each proposal for import of power generation equipment, all relevant aspects including the availability of indigenous capacity, is given due weightage.

Retired CBI Director appointed as an Adviser in the Ministry of Home Affairs

361. SHRI SATCHIDANANDA:

SHRI R. M. DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a retired CBI Director has been appointed as an Adviser in the Ministry of Home Affairs;

(b) whether a special post of Adviser has been created;

(c) what is the age of the incumbent to the post;

(d) whether there are serious allegations against the official for misuse of powers in the Shah Commission report; and

(e) what were the reasons for the appointment of this official to the said post?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). Yes, Sir.

(c) About 63 1/2 years.

(d) There were some allegations against the officer which, on examination, were not substantiated.

(e) Keeping in view the long association of the officer with police organisations and the expertise acquired by him, he has been appointed to examine the recommendations of the National Police Commission and to advise the Government on the proposals arising therefrom.

Statement of Chief Minister of Punjab on Chandigarh

362. SHRI SATCHIDANANDA:

SHRI R. M. DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Minister of Punjab recently